

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

**Item No. 114
IA No. 106/JPR/2024
MA(IBC) No. 09/JPR/2024
CP No. (IB)- 11/95/JPR/2024
Under Section 95 of IBC, 2016**

In the matter of:

Bank of Baroda

... Applicant/Creditor

Versus

Ajay Singh Chauhan (PG to CD-Shri Shyam Madhav Polybags Pvt. Ltd.)

... Guarantor/Respondent

Due to paucity of time, the matter could not be taken up. Post the matter to
21.05.2024.


(Prabhu Dayal Sewda)
Court Officer

April 23, 2024